

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02

Service Tax Appeal No. 10527 of 2015-DB

[Arising Out Of OIA-CCESA-VAD-APP-II-SSP-025-2014-15 Dated-02/12/2014 Passed By
Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Karpara Project Engineering Pvt Ltd

Miln Bungalows, Surat Dumas Road,
Opposite To Valentine Cinema, Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Tara Prakash Deputy Commissioner (AR) for the Appellant

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
 HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

FINAL ORDER NO. A / 12391 / 2023

DATE OF HEARING: 30.10.2023

DATE OF DECISION: 30.10.2023

SOMESH ARORA

Party produces Form-IV for Settlement Under Sabka Vishwas (Legacy
Dispute Resolution) Scheme, 2019. Learned AR after verifying the document
agrees with the authenticity. Accordingly appeal is dismissed as withdrawn.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**

Prachi